

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.216- IA/1356(AHM)2023
in
CP(IB) 237 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Mahaveer Transport
V/s
Neuromed Imaging Centre Private Limited

.....Applicant

.....Respondent

Order delivered on: 28/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla, Adv.
For the Respondent :

ORDER

IA/1356(AHM)2023

Clarification affidavit is filed.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)